

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-520**  
CP- 50/66/ND/2020

**IN THE MATTER OF:**

Sanskar Medica India Limited

**Vs.**

ROC, (NCT of Delhi & Haryana)

....Applicant

.....Respondent

**SECTION**

U/s 66(1)(b)(ii)

**Order delivered on 01.07.2022**

**CORAM:**

**SHRI P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL PRASAD BHATNAGAR,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RD : Adv. Shankari Mishra

**ORDER**

None is present on behalf of the Petitioners at the time of virtual hearing. Proxy Counsel for the RD is present. In the interest of justice, post this matter after two weeks. List on **21.07.2022**.

  
**(RAHUL PRASAD BHATNAGAR)**  
**MEMBER (T)**

  
**(P.S.N. PRASAD)**  
**MEMBER (J)**

Md Saddam